

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.106
CP(IB) 149 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Suryansh Merchandise India Ltd
V/s
Gujarat Ambuja Exports Ltd

.....Applicant

.....Respondent

Order delivered on 01/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Pranav Thakkar, Advocate
For the Respondent	: Mr. Vishal Dave, Advocate a/w.
	: Mr. Mayur Jugtawat, Advocate &
	: Mr. Nipun Singhvi, Advocate

ORDER

Today, we have substantially heard the Counsel for the applicant as well as Counsel for the respondent and perused the records.

Learned Counsel for both sides may file their written synopsis, not more than three pages and also not beyond the pleadings within three days.

The order is reserved.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)